

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-509
(IB)-523(PB)/2023

IN THE MATTER OF:

State Bank of India

Vs.

Amit Kumar Gupta

.....Applicant

.....Respondent

SECTION

U/s 95(1) IBC

Order delivered on 16.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Re-notified to **07.06.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)